

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2823
ANSWERED ON:30.03.2012
COMPENSATION OF ACCIDENT VICTIMS QUESTION
Kurup Shri N.Peethambara

Will the Minister of FINANCE be pleased to state:

(a) whether data relating to the amount spent by the Central Government as well as State Governments for providing financial assistance to the families of those killed during accident, bomb blast, building collapse, political riots, floods etc. is maintained ; and

(b) if so, the details thereof for the last three years and the current year, State-wise, and if not , the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) and (b): The data relating to financial assistance to the families of those killed during accident, bomb blast, building collapse, political riots, floods etc. is not maintained by Insurance Regulatory and Development Authority (IRDA). However, details of claims paid out of Terrorism Pool and Third Party Motor accident insurance claims settled by the General Insurer's during last three years, as furnished by IRDA, is given below:

(i) Insurance claim experience of the Terrorism pool for last 3 years:

(Rs. in crores)

Year Premium Claims paid

2008-09	235.54	50.67
2009-10	316.30	213.80
2010-11	388.77	76.18

(Rs. in crores)

Year Motor TP Premium Claims Paid

2008-09	4821.90	4759.07
2009-10	4471.30	3934.40
2010-11	5132.52	4685.15

(ii) Third Party Motor Accident Claims settled by General Insurers during last 3 years: